GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3315

TO BE ANSWERED ON MONDAY, AUGUST 9, 2021 / SRAVANA 18, 1943 (SAKA)

'IMPLEMENTATION OF ATMANIRBHAR BHARAT INITIATIVES'

3315: SHRI DIPSINH SHANKARSINH RATHOD: SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government is pushing for expeditious implementation of Atmanirbhar Bharat initiatives (ABN) announced in the financial year 2020- 21;
- (b) if so, the number of such initiatives which have got approvals of the Government as schemes/programmes and date of their respective notifications for implementation;
- (c) whether the Government has announced or proposed to announce any additional schemes during the financial year 2021-22 under ABN; and
- (d) if so, the details of subject-wise ABN schemes/ programmes and their physical and financial achievements so far?

ANSWER MINISTER OF STATE (FINANCE) (SHRI PANKAJ CHAUDHARY)

- (a) & (b): The Government regularly reviews the progress of implementation of the Atmanirbhar Bharat initiatives (ABN) announced in the financial year 2020-21. A Statement indicating details of schemes/programmes approved by the Government, including date of notification/orders, wherever applicable is at **Annexure.**
- (c) & (d): The Government announces various schemes/programmes from time to time after taking a holistic view of the requirements of the economy. A COVID Relief Package of Rs. 6,28,993 crores has been announced on 28th June 2021 to support Indian economy in fight against COVID-19 pandemic. The schemes announced under the package are separate schemes and not a part of the Atmanirbhar Bharat Packages announced in the year 2020-21. The package has been announced recently on 28.06.2021 and physical and financial progress would be visible in due course.

Annexure

Statement referred to in reply to parts (a) & (b) of LSUSQ No.3315 for answer on 09.08.2021

Sl. No.	Announcements	Date of issue of Notification/Orders
1.	Supporting State Governments-increase borrowing limits of States from 3% to 5%, for 2020-21 only.	Communication issued to States on 17.05.2020 for additional Borrowing of 2% of projected GSDP 2020-21 subject to implementation of specific State Level Reforms
2.	LTC Cash Voucher Scheme	Orders issued on 12.10.2020 by Department of Expenditure
3.	Special Festival Advance Scheme	Orders issued on 12.10.2020 by Department of Expenditure
4.	Global tenders disallowed in Government procurement tenders up to Rs 200 crores	Rule 161(iv) of General Financial Rules, 2017 amended on 15.05.2020 by Department of Expenditure
5.	Relief to Contractors - Extension of up to 6 months (without costs to contractor) to be provided by all Central Agencies & Government agencies to partially release bank guarantees, to the extent contracts are partially completed	Orders issued on 13.5.2020 by Department of Expenditure
6.	Capital and Industrial Stimulus - Rs. 10,200 crores additional budget outlay will be provided towards Capital and industrial expenditure a) Domestic defence equipment b) Industrial incentives c) Industrial infrastructure Green energy	Concerned Ministries informed about the enhanced allocations in Budget by Department of Expenditure
7.	Support for Construction & Infrastructure – Relaxation of Earnest Money Deposit (EMD) & Performance Security on Government Tenders	Orders issued on 12.11.2020 by Department of Expenditure
8.	Rs 18,000 crores additional outlay for PM Awaas Yojana (PMAY)	The entire fund of Rs.18000 crore has been released to States/ UTs/ Central Nodal Agencies towards central assistance/ interest subsidy under PMAY (U) on March 31, 2021
9.	Support for Agriculture Rs. 65,000 crores for subsidised Fertilisers	Provided to Ministry/Departments in Budget
10.	R&D grant for COVID Vaccine Development- Rs. 900 crore provided for COVID Suraksha Mission for Research and Development of Indian COVID Vaccine to Department of Bio- technology	The approval of Ministry of Finance communicated to Department of Biotechnology on 23.11.2020 for implementation of Phase I of the Mission COVID Suraksha at a total cost of Rs. 900 crores during a period of 12 months.
11.	Boost for Rural Employment – Enhanced outlays under PM Garib Kalyan Rozgar Yojana. Further additional outlay of Rs. 10,000 crores will be provided for PM	Provided to Ministry/Departments in Budget

Sl. No.	Announcements	Date of issue of Notification/Orders
	Garib Kalyan Rozgar Yojana in the current financial year.	
12.	Rs 50,000 crores liquidity through TDS/TCS rate reduction	The Taxation and Other Laws (Relaxation and Amendment of Certain provisions) Act, 2020 enacted on 29 th Sept 2020 by Department of Revenue
13.	Other Direct Tax Measures: Release of all pending refunds to charitable trusts and non-corporate businesses & professions, extension of due date of all income-tax return for FY 2019-20 and Tax audit, extension of date of assessments getting barred and extension of period of Vivad se Vishwas Scheme.	The Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Act, 2020 (TOLA) enacted on 29.09.2020 to ease the compliance burden of taxpayers for meeting various compliance requirements under the specified Acts mentioned in the TOLA. Further, vide Notification No. 88 /2020 dated: 29.10.2020, Notification No. 93/2020 dated: 31.12.2020, the time period of compliance was further extended.
14.	Demand booster for Residential Real Estate Income Tax relief for Developers & Home Buyers: To increase the differential from 10% to 20% (under section 43CA of IT Act) for the period from the date of the announcement to 30 th June 2021 for only primary sale of residential units of value up to Rs 2 crores. Consequential Relief up to 20% shall also be allowed to buyers of the these units under section 56(2)(x) of IT Act for the said period.	Implemented through the Finance Act 2021.
15.	Decriminalization of Companies Act defaults	The Companies (Amendment) Act, 2020 enacted on 28 th September 2020 by Ministry of Corporate Affairs
16.	Rs 30,000 crore Special Liquidity Scheme for NBFCs/HFCs/MFIs	Scheme guidelines issued on 29 th May, 2020 by Department of Financial Services
17.	Boosting private sector investment in Social Infrastructure through revamped Viability Gap Funding Scheme -Rs 8100 crores	Guidelines for the revamped VGF Scheme notified on 07.12.2020 by Department of Economic Affairs
18.	Technology Driven Education with Equity post-COVID- Top 100 universities will be permitted to automatically start online courses by 30 th May, 2020	PM eVidya - Higher Education: Full Commission meeting of UGC approved the proposal on 29 th May, 2020.
19.	EPF contribution reduced for Business & Workers for 3 months- Rs 6750 crores Liquidity Support	Notified on 26.03.2020 & 08.07.2020
20.	Rs. 2500 crore EPF Support for Business & Workers for 3 more months	Instructions issued to EPFO by Ministry of Labour and Employment on 08.07.2020.
21.	New Definition of MSMEs	Notification issued on 01.06.2020 by Min. of MSME

Sl. No.	Announcements	Date of issue of Notification/Orders
22.	Free Food grains Supply to Migrants for 2 months	Allocation order issued on 15.05.2020 to all States/UTs for the total quantity of 8 LMT (Wheat + Rice) for two months.
23.	Agriculture Marketing Reforms to provide marketing choices to farmers	Notification issued on 27.09.2020. Rules notified on 20.10.2020 by Ministry of Agriculture & FW.
24.	Agriculture Produce Price and Quality Assurance	The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Act, 2020 (No. 20 of 2020) notified on 27.09.2020. The Farmers' Agreement on Price Assurance and Farm Services (Dispute Resolution) Rules, 2020 notified on 21 st October, 2020.
25.	Amendment to Essential Commodities Act, 1955	Notified on 27.09.2020
26.	Free Food Grain Supply to Migrants for 2 months (Dal)	Orders issued on 14.05.2020
27.	Public Sector Enterprise Policy for a New, Self-reliant India	New Public Sector Enterprise Policy for Atmanirbhar Bharat approved on 27.01.2020.
28.	Rs 50,000 crores increase in allocation for MGNREGS to provide employment boost	Rs. 40,000 Crores provided under 1st supplementary demand for Grants 20-21 and remaining under 2 nd supplementary demand for Grants 20-21.
29.	Further enhancement of Ease of Doing business through IBC related measure	The threshold of default under Section 4 of the IBC, 2016 enhanced to 1 crore (from the existing threshold of 1 lakh) vide Notification dated 24.3.2020. Insolvency and Bankruptcy Code (Second Amendment) Act, 2020 notified on 23 rd September, 2020 with effect from 5 th June, 2020
30.	Other interventions for MSMEs (e-market linkage for MSMEs, Fintech to enhance transaction based lending, settlement of dues to MSME vendors from Government and Central Public Sector Undertakings & release of MSME receivables from Gov in 45 days	Online Portal "Champions" launched on 01.06.2020 for egovernance and e-promotion of MSMEs. Udyam Registration Portal has been launched on 1st July, 2020 New portal of KVIC (www.ekhadiindia.com) launched on 01.01.2021
31.	Extension of Registration and Completion Date of Real Estate Projects under RERA	Advisory issued on 13.05.2020 to States/ UTs and Real Estate Authorities. Orders for extension issued by 27 States/ UTs by now.
32.	Rs 70,000 crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme (CLSS)	The Credit Linked Subsidy Scheme (CLSS) for MIG (Annual income: ₹6 – 18 Lakh) extended up to 31 March 2021 on 15.05.2020.

Sl. No.	Announcements	Date of issue of Notification/Orders
33.	Rs 3 lakh crores Collateral-free Automatic Loans for Businesses, including MSMEs.	ECLGS 1.0 Operational Guidelines issued on 23.05.2020 & 4.8.2020 (Amended) to include Individual loans for business, enhance loan outstanding ceiling to Rs 50 crore and annual turnover ceiling to Rs 250 crore.
		ECLGS 2.0 announced on 26.11.2020 to include for borrowers, having total credit outstanding above Rs.50 crore and not exceeding Rs.500 crore as on 29.02.2020, in 26 sectors.
		ECLGS 3.0 introduced on 31.03.2021 to cover Business Enterprises having total credit outstanding not exceeding Rs.500 crore as on 29.02.2020 in Hospitality, Travel & Tourism, Leisure & Sporting sectors.
		ECLGS 4.0 introduced on 30.05.2021. It includes 100% guarantee cover to loans up to Rs.2 crore to hospitals/nursing homes/clinics/medical colleges for setting up on-site oxygen generation plants, interest rate capped at 7.5%.
		As on 16.07.2021, Guarantees for an amount of Rs.2.50 lakh crore issued. Out of this guarantee for an amount of Rs.1.67 lakh crore (67%)issued to MSME borrowers.
34.	Rs 45,000 crore Partial Credit Guarantee Scheme 2.0 for NBFCs.	Operational Guidelines for the Scheme issued on 20.05.2020 Revised Guidelines issued on 17.08.2020 to allow additional 3 months till 19.11.2020 for building portfolio, and to increase ceiling for AA/AA- rated bonds from 25% to 50% of total portfolio.
35.	Rs 30,000 crores Additional Emergency Working Capital Funding for farmers through NABARD.	NABARD has issued the guidelines on 6.10.2020 to roll out disbursement out of SLF for smaller NBFCs and NBFC-MFIs.
36.	Rs. 1500 crores Interest Subvention for MUDRA-Shishu Loans.	Cabinet has approved the Scheme on 24.06.2020
37.	Ease of Doing Business for Corporates	The Companies (Amendment) Act, 2020 was assented by the President on 28th September, 2020.
38.	Rs 20,000 crores Subordinate Debt for Stressed MSMEs	Scheme Launched on 24.06.2020.
39.	Rs 1 lakh crore Agri Infrastructure Fund for farm-gate infrastructure for farmers	Scheme approved by the Cabinet on 08.07.2020. The operational guidelines circulated to all States/UTs on 17.07.2020
40.	National Animal Disease Control Programme For Foot and Mouth Disease (FMD) and Brucellosis launched with total outlay of Rs. 13,343 crores.	Scheme approved by the Cabinet on 31.05.2019
41.	Animal Husbandry Infrastructure Development Fund - Rs. 15,000 crore	Scheme approved by Cabinet on 24.06.2020. Implementation guidelines have been issued on 16.07.2020.
42.	Rs 20,000 crores for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)	Administrative approval for the PMMSY issued on 12.06.2020 and Operational Guidelines of PMMSY issued to all States/ UTs on 24.06.2020.

Sl. No.	Announcements	Date of issue of Notification/Orders
43.	Rs. 90,000 Cr. Liquidity Injection for DISCOMs	Guidelines issued to States on 14.05.2020.
44.	Enhancing Private Investments in the Mineral Sector	MMDR Act, 1957 has been amended through MMDR Amendment Act 2021, which came into effect on 28.03.2021 to bring structural reforms in mining sector.
45.	Policy Reforms- Mineral Sector- Rationalization of Stamp Duty	Approved by the Cabinet on 13.01.2021
46.	Policy Reforms- Liberalized Regime in Coal Sector	Mineral Concession Rule Amendment Notified on 29.05.2020.
47.	Technology Systems to be used enabling Migrants to access Public Distribution System (Ration) from any Fair Price Shop in India by March 2021 - One Nation One Ration Card	Being implemented under ongoing scheme namely Integrated Management of Public Distribution System (IMPDS) since April 2018.
48.	Rs 10,000 crores scheme for Formalization of Micro Food Enterprises (FME)	Approved by the Union Cabinet on 20.05.2020 & guidelines issued on 19.06.2020.
49.	From 'TOP' to TOTAL - Operation Greens will be extended from Tomatoes, Onion and Potatoes (TOP) to ALL fruits and vegetables (TOTAL).	Operational guidelines issued on 11.06.2020.
50.	Affordable Rental Housing Complexes (ARHC) for Migrant Workers / Urban Poor	Scheme approved on 8 th July 2020
51.	Rs 5000 cr Special Credit Facility for Street Vendors	PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) launched on 01.06.2020; Guidelines issued on 02.06.2020
52.	Labour Codes Benefits for Workers.	The Occupational Safety, Health and Working Condition Code, 2020 has been notified on 29.09.2020.
53.	Policy Reforms - Defence Production	(a) Notifications regarding raising of FDI limit in the defence manufacturing under automatic route from 49% to 74% issued on 17.09.2020 & 08.12.2020 issued.
		(b) Notification for setting up of Project Management Unit (PMU) in MoD issued on 23.10.2020. Procedure for realistic setting of General Staff Qualitative Requirements (GSQRs) has been incorporated in Defence Acquisition Procedure 2020 and has been notified on 1st October 2020. Procedure for overhauling Trial and Testing procedures has been incorporated in Defence Acquisition Procedure 2020 and has been notified on 1st October 2020.
54.	Atma Nirbhar Bharat Rozgar Yojana being launched	Guidelines of scheme issued on 31.12.2020.
55.	Rs 1.10 lakh crore Platform for Infra Debt Financing Rs 6000 crores Equity infusion in NIIF Debt Platform	Approved on 25.11.2020.
56.	Rs 50,000 cr. Equity infusion for MSMEs through Fund of FundsMinistry of Micro, Small & Medium Enterprises (MSME):	CCEA approved the proposal on 01.06.2020. Guidelines on Self-reliant India (SRI) Fund issued on 05.08.2020

Sl. No.	Announcements	Date of issue of Notification/Orders
	Fund of Funds (FoF] with Corpus	
	of Rs 10,000 crores will be set up.	
57.	Rs 1.46 lakh crore boost for Atmanirbhar Manufacturing Production-linked incentives for 10	
	Champion Sectors.	
	PLI Schemes	Notification issued
a)	Electronic/Technology Products	Scheme notified on 01.04.2020.
b)	Pharmaceuticals Drugs	Guidelines issued on 29.10.2020.
c)	Telecom & Networking Products	Scheme notified on 24.02.2021
d)	White Goods (ACs & LED)	Scheme notified on 16.04.2021.
e)	High Efficiency Solar PV	Guidelines issued on 28.04.2021.
	Modules	
f)	Food Products	Scheme notified on 09.04.2021.
g)	Advance Cell Chemistry Battery	Scheme Notified on 09.06.2021
h)	Speciality Steel	Scheme approved on 22.07.2021
